CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 413/2015 O.A. No. 413/2013

New, Delhi, This the 15th day of September, 2015.

HON'BLE MR. G. GEORGE PARACKEN, MEMBER (J) HON'BLE MR. V.N. GAUR, MEMBER (A)

Laxmi Narayan (Aged about 62 years), S/o Shri Ram Dutt, R/o RZ-189, Nanda Enclave, Gopal Nagar, Najafgarh, New Delhi-110 043.

.....Petitioner

(By Advocate: Shri S.P. Chadha)

Versus

- 1. Sh. K. K. Sharma, Chief Secretary to Govt. of NCT of Delhi, Sachivalya, ITO, New Delhi.
- Dr. Sanjay Jain
 Medical Superintendent
 Rao Tula Ram Hospital
 Jafarpur, New Delhi.

....Respondents

(By Advocate: Ms. Ritika Chawla)

ORDER (ORAL)

Hon'ble Mr. G. George Paracken, Member (J)

This Contempt Petition has been filed by the petitioner for the alleged non-implementation of the order dated 13.10.2014 passed by this Tribunal in O.A. No.413/2013.

- 2. Today, when the matter was taken up for consideration, learned counsel for the respondents representing the alleged contemnors has submitted that the directions contained in the aforesaid order has been complied with.
- 3. In view of the above position, this Contempt Petition is closed. Notices issued to the alleged contemnors are discharged. There shall be no order as to costs.

(V.N. GAUR) MEMBER (A)

(G. GEROGE PARACKEN)
MEMBER (J)

/Mbt/